NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 14.12.2020 NOTICE

Take notice that the following matter listed on 18.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
2.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP. & Ors.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2 Rakesh Tiwari-R3 Rahul Kumar-R4
3.	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2

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- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Acting Chairperson -sd/-Registrar